

KUTCH TRIBUNAL

53. SHRIMATI SUSHILA ROHTAGI:
SHRI SRADHAKAR SUPAKAR :
SHRIMATI TARA SAPRE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Kutch Tribunal has given its award;

(b) if so, the details thereof; and

(c) the total expenditure incurred by India in placing our case before the Tribunal ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Tribunal has not yet rendered its decision.

(b) Does not arise.

(c) The accounts regarding actual expenditure incurred have not yet been compiled.

MANUFACTURE OF T.V. SETS

54. DR. RANEN SEN : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Yugoslavia has offered technical know-how to India for the manufacture of Television Sets;

(b) if so, what are the terms of the offer;

(c) whether Government have accepted the offer; and

(d) if so, the steps taken for the manufacture of Television Sets in India ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B. R. BHAGAT) : (a) to (d). So far, two firms have been licensed for the manufacture of Television Receiver sets with indigenous know-how, developed at CEERI, Pilani. These firms are expected to commence manufacture from the middle of 1968.

During the Tripartite discussions held at New Delhi in August/September this year, the delegate from Yugoslavia had mentioned that if needed by the Indian manufacturers, Yugoslavia would offer technical know-

how for the production of TV receivers. As the manufacture of Television receivers based on the technical know-how already developed by CEERI, Pilani, is expected to succeed, it may not be necessary to utilise the Yugoslav offer.

ORDNANCE FACTORY IN PRIVATE SECTOR

55. DR. RANEN SEN :
DR. KARNI SINGH :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government have approved a proposal to set up an Ordnance Factory in the private sector;

(b) if so, the reasons for allowing the private sector to enter the field of arms and armament production in the country;

(c) the types of arms and armaments proposed to be produced in this private sector unit;

(d) whether it is a fact that foreign firms are to be associated with the production of arms in the proposed private sector Ordnance Factory;

(e) if so, which are the foreign firms to be associated with the proposed Ordnance Factory; and

(f) the terms of collaboration agreed upon with these foreign firms ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) to (f). Do not arise.

TRANSPORT PROBLEMS

56. DR. RANEN SEN : Will the PRIME MINISTER be pleased to state :

(a) whether the metropolitan transport team to study the transport problems of Delhi, Bombay, Madras and Calcutta has submitted its report;

(b) if so, the main recommendations thereof; and

(c) the decisions taken thereon ?